

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

10/4

CP (IB) No. 885/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Ankur Khandelwal -Vs- Gontermann - Peipers (I) Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI, Pr-CS

Corporate Debtor/

Gontermann - Peipers (India) Ltd

Somani

DEEPAK AGARWAL ADV

TRASON MUKHERJEE ADV

Operational Creditor  
31/8/18  
Deepak Agarwal

**ORDER**

Ld. Counsel for the Operational Creditor and Ld. Pr. CS for Corporate Debtor is present.

Ld. Counsel for the Operational Creditor submits that the matter was settled out of the Tribunal and sought permission to withdraw. Permission is granted.

Disposed off as withdrawn.

Sd

(Jinan K.R.)  
Member (J)